

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No.387 of 1999
(O.A. 811 of 1997)

Date of order: 29.7.1999

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

UNION OF INDIA & ORS.(CPWD)

VS

ALOKE HITE

For the Applicants : Mrs. B. Ray, counsel

For the Respondent (OP) : Mr. K. Sarkar, counsel

O R D E R

D. Purkayastha, JM

It is seen that in the cause title of the order dated 22.7.1999 the name of the respondent has been wrongly mentioned as 'Mr. K. Sarkar, counsel' in place of 'Aloke Hite'. So, accordingly it is corrected and the name of 'Mr. K. Sarkar, counsel' be deleted and the name of 'Aloke Hite' be inserted in place of that and the name of the counsel for the applicants should be read as Mrs. B. Ray and similarly the name of the counsel for the respondent(OP) should be read as Mr. K. Sarkar and the original order dated 22.7.1999 should be corrected accordingly.

MEMBER (A)

MEMBER (A)

MEMBER (J)